

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.941
ANSWERED ON 17.12.2018**

MoU WITH KOREA

**941. SHRI ANURAG SINGH THAKUR:
SHRI C. MAHENDRAN:**

Will the Minister of TOURISM be pleased to state:

- (a) whether a Memorandum of Understanding (MoU) between India and Korea for strengthening cooperation in the field of Tourism has been signed;**
- (b) if so, the details and targets/objectives of the said MoU;**
- (c) the benefit that India will accrue out of these MoUs; and**
- (d) the details of when the MoU will be implemented along with present status thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a) to (d): Yes, Madam. A Memorandum of Understanding in the field of tourism cooperation was signed between Ministry of Tourism, Government of India and Ministry of Culture, Sports and Tourism, Republic of Korea on 5.11.2018 in New Delhi.

The main objectives of the MoU are:

- i. Expansion of bilateral cooperation in tourism sector;**
- ii. Exchange of information and data related to tourism;**
- iii. Encouraging cooperation between tourism stakeholders including Hotels and Tour Operators;**
- iv. Establishing exchange programmes for cooperation in Human Resources Development;**
- v. Investment in the Tourism and Hospitality sectors;**

- vi. Exchanging visits of Tour Operators/Media/Opinion Makers for promotion of two-way tourism;**
- vii. Exchange of experience in the areas of promotion, marketing destination development and management;**
- viii. Participation in travel fairs/exhibitions in each other's country;**
- ix. Promoting safe, honorable and sustainable tourism;**

The MoU facilitates cooperation between India and Korea in various tourism fields like Human Resource Development in the tourism sector, sharing of best practices, promotion and marketing strategies, destination management etc. The MoU will also benefit the travel trade of India by providing opportunities for direct interaction between the Indian and Korean tour operators/travel agents. The MoU came in force on the date of signing itself and the activities envisaged in the MoU are continuous in nature.
